

led and a police constable was also murdered. The situation in the entire Gujarat State has gone from bad to worse. I request the Government through you that the efforts should be made to improve the situation...*(Interruptions)*

[English]

SHRI CHANDRA JEET YADAV (Azamgarh): Sir, I am on a point of order.

MR. SPEAKER: There is no point of order. Please sit down.

(Interruptions)

MR. SPEAKER: Please sit down. I have called Shri Brinesh Patel...

*(Interruptions)**

MR. SPEAKER: Nothing will go on record. I have allowed Shri Patel.....*(Interruptions)*

MR. SPEAKER: Only what Shri Patel speaks, will go on record.

(Interruptions)

[English]

SHRI BRISHIN PATEL: Sir, my name is Brishin Patel, not Brinesh Patel.

MR. SPEAKER: I will learn your name correctly.

[Translation]

SHRI BRISHIN PATEL (Siwan): Mr. Speaker, Sir, incidents of kidnapping are being reported from Deoria in Uttar Pradesh and also from Betia, Motihari and Gopalganj areas of Bihar. These abductors are known as Jungle party. Through you I would like to inform the Central Government that thousands of people were kidnapped and out of them many have lost their lives. As such I would like to urge upon the Central

Government that a special task force should be set up with the assistance of the State Government and try to curb this growing menace so that the people of these areas may feel secure.

PROF. RASA SINGH RAWAT (Ajmer): Through you, I would like to urge upon the Government that the terrorist activities in Jammu and Kashmir, Punjab and Assam should be dealt with strongly and the Government should give up the policy of appeasement.

During the last few weeks, the Government had to hold prolonged talks with the extremists in a bid to secure release of Shri Doraiswamy in Kashmir and the persons kidnapped by ULFA extremists in Assam and in the process the Government had to accept the various odd conditions laid down by the extremist and terrorist elements. This has brought the Government to ridicule as Government surrendered and bowed down before the anti social elements. Consequently the traitors and terrorists feel emboldened and they have not kept their word and are making fresh demands every day. It is creating a sense of distress and disillusionment among the para military forces. In this way, they are being demoralised. Hence the Government should discard this policy of appeasement and should curb these secessionist forces by adopting a firm attitude. This will enable the Government to win the public faith and dispel the wrong notions created in the minds of the people.

SHRI MADAN LAL KHURANA: The Government should come out with a statement informing whether Shri Doraiswamy is alive or dead.

[English]

SHRI ANNA JOSHI (Pune): Sir, two Divisional Benches of Bombay High Court have already been start-

ed; one at Nagpur (Vidarbha) and other at Aurangabad (Marathwara). 20,000 cases arising from the districts of Pune, Sholapur, Satara, Kolhapur and Nopar are pending in Bombay High Court. There is an urgent need to establish a Division Bench at Pune to sort out the cases arising out of the Western Maharashtra. Therefore I appeal to the Government to take immediate steps in this regard.

SHRI BHOGENDRA JHA (Madhubani): Last night I got some information from my constituency that during the Muharram procession four persons were killed; three of them were Muslims and the other one was a Scheduled Caste *Chowkidar*. According to my information this was not a communal problem. I will not go into the details of it just now. Three persons were shot dead by the police. Just a few days ago, on 12th June, seven persons were killed in the same area; five of them were again Muslims. All the seven persons killed; were poor people and in this case also the *Chowkidar* and the other four persons killed were poor people. On 12th of June all those people were killed by the *gundas* hired by the Congress candidate. He was the famous person,* the then Chief Minister. This time also...*(Interruptions)*

SHRIMATI BASAVA RAJESWARI (Bellary): He has mentioned the name of a person who is not present in the House to defend himself. It should be expunged.

SHRI P. M. SAYEED (Lakshadweep): The name should not go on record. *(Interruptions)*

MR. SPEAKER: The name that he has mentioned will not form part of the record.

(Interruptions)

SHRI SRIBALLAV PANIGRAHI (Deogarh): It should not go on record.

SHRI BHOGENDRA JHA: This murder also, as I have been told over the telephone after enquiry by the Government, has been to avenge the electoral defeat of the Congress Party, to teach the poor Muslims a lesson, who in majority, did not vote for the Congress Party.

I wish that the Government of India should hold an Inquiry on this issue.

SHRI SRIBALLAV PANIGRAHI: What is your State Government doing there? *(Interruptions)*

SHRI SRIBALLAV PANIGRAHI: Law and order is a State subject.

SHRI BHOGENDRA JHA: Any way, I wish that the Government should make a statement so that this may not take a communal turn. My apprehension is that this may take a communal turn. That is why I am requesting the Government to make a statement. *(Interruptions)*

SHRI S. MALLIKARJUNAIAH (Tumkur): Kabini—which is there in the Mysore City of Karnataka—is full of water. On both sides of the river, a number of coconut, areca-nut and sugarcane gardens are there. There is an apprehension that the Kabini reservoir may be breached or damaged at any time.

The Government of Karnataka is also receiving a number of threatening letters. So, I would like to draw the attention of the Government that they should give proper protection to the reservoir. In the absence of it, thousands and thousands of people will be washed away and damage will be caused to the standing crops. Therefore, I request the Government to take appropriate steps in this regard.

SHRI SRIBALLAV PANIGRAHI: Mr. Speaker, Sir, Sambalpur is having a Doordarshan Relay Centre with limited recording and production